

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 207
(IB)-1138(ND)2018
New IA/4016/2020 New IA/4355/2020

IN THE MATTER OF:

M/s R J Packwells Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Nibula Print and Pack Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 14.10.2020

CORAM:

**CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

Ms. Neha Mathew, Adv. for the Resolution Applicant

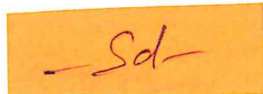
ORDER

IA/4016/2020: Counsel for the Applicant is present and prayed for an early hearing of IA/1512/2019.

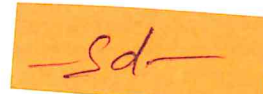
The Application is allowed.

Registry is directed to list the IA/1512/2019 in 11th November, 2020

IA/4355/2020: The Application is wrongly listed.



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**